

# United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

I. On **20 October 2010**, the Committee approved the **addition of the two entries** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

### C. Individuals associated with Al-Qaida

**QI.M.286.10. Name:** 1: HAKIMULLAH 2: MEHSUD 3: na 4: na

**Name (original script):** حكيم الله محسود

**Title:** na **Designation:** na **DOB:** Approximately 1979 **POB:** Pakistan **Good quality**

**a.k.a.:** Hakeemullah Mehsud **Low quality a.k.a.:** Zulfikar **Nationality:**

Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:**

21 Oct. 2010 **Other information:** Reportedly born in South Waziristan, Pakistan, and believed to be residing in Pakistan. Leader of Tehrik-i-Taliban Pakistan (not listed), an organization based in the tribal areas along the Afghanistan-Pakistan border.

**QI.U.287.10. Name:** 1: WALI 2: UR REHMAN 3: na 4: na

**Name (original script):** ولي الرحمن

**Title:** na **Designation:** na **DOB:** Approximately 1970 **POB:** Pakistan **Good quality**

**a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National**

**identification no.:** na **Address:** na **Listed on:** 21 Oct. 2010 **Other information:**

Reportedly born in South Waziristan, Pakistan, and believed to be residing in Pakistan. Emir of Tehrik-i-Taliban Pakistan (not listed) for Southwest Waziristan Agency, Federally Administered Tribal Areas, Pakistan.

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>.

Copies of these narrative summaries of reasons for listing are attached to this note verbale.

**II.** On **20 October 2010**, the Committee approved the **amendments** specified with strikethrough and underline in the entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

**C. Individuals associated with Al-Qaida**

**QI.G.28.01. Name:** 1: AHMED 2: KHALFAN 3: GHAILANI 4: na  
**Title:** na **Designation:** na **DOB:** a) 14 Mar. 1974 b) 13 Apr. 1974 c) 14 Apr. 1974 d) 1 Aug. 1970 **POB:** Zanzibar, Tanzania **Good quality a.k.a.:** a) Ahmad, Abu Bakr b) Ahmed, Abubakar c) Ahmed, Abubakar K. d) Ahmed, Abubakar Khalfan e) Ahmed, Abubakary K. f) Ahmed, Ahmed Khalfan g) Ali, Ahmed Khalfan h) Ghailani, Abubakary Khalfan Ahmed i) Ghailani, Ahmed j) Ghilani, Ahmad Khalafan k) Hussein, Mahafudh Abubakar Ahmed Abdallah l) Khalfan, Ahmed m) Mohammed, Shariff Omar n) Haythem al-Kini **Low quality a.k.a.:** a) Ahmed The Tanzanian b) Foopie c) Fupi d) Ahmed, A e) Al Tanzani, Ahmad f) Bakr, Abu g) Khabar, Abu **Nationality:** Tanzanian **Passport no.:** na **National identification no.:** na **Address:** ~~na~~ United States of America **Listed on:** 17 Oct. 2001 (amended on 27 Jul. 2007, 21 Oct. 2010) **Other information:** Apprehended in July 2004 and in custody of ~~for trial in the~~ United States of America, as of July 2007 at October 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.A.59.02. Name:** 1: KHALID 2: ABD AL-RAHMAN 3: HAMD 4: AL-FAWAZ  
**Name (original script):** خالد عبد الرحمن حمد الفواز  
**Title:** na **Designation:** na **DOB:** ~~a) 25 Aug. 1962~~ b) 24 Aug. 1962 **POB:** Kuwait **Good quality a.k.a.:** a) Al-Fauwaz, Khaled b) Al-Fauwaz, Khaled A. c) Al-Fawwaz, Khalid d) Al-Fawwaz, Khalik e) Al-Fawwaz, Khaled f) Al-Fawwaz, Khaled g) Khalid Abdulrahman H. Al-Fawaz **Low quality a.k.a.:** na **Nationality:** Saudi Arabian **Passport no.:** Passport number 456682, issued on 6 Nov. 1990, expired on 13 Sep. 1995 **National identification no.:** na **Address:** ~~55 Hawarden Hill, Broeke Road, London, United Kingdom NW2 7BR, UK~~ **Listed on:** 24 Apr. 2002 (amended on 26 Nov. 2004, 23 Apr. 2007, 21 Oct. 2010) **Other information:** ~~Resides in London. In custody in the United Kingdom as at October 2009.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.I.67.02. Name:** 1: MOSTAFA 2: KAMEL 3: MOSTAFA 4: IBRAHIM  
**Name (original script):** مصطفى كمال مصطفى ابراهيم  
**Title:** na **Designation:** na **DOB:** 15 Apr. 1958 **POB:** Alexandria, Egypt **Good quality a.k.a.:** a) Mustafa Kamel Mustafa b) Adam Ramsey Eaman c) Kamel Mustapha Mustapha d) Mustapha Kamel Mustapha e) Abu Hamza f) Mostafa Kamel Mostafa **Low quality a.k.a.:** a) Abu Hamza Al-Masri b) Al-Masri, Abu Hamza c) Al-Misri, Abu Hamza **Nationality:** British **Passport no.:** na **National identification no.:** na **Address:** a) 9 Aldbourne Road, Shepherds Bush, London, W12 OLW, ~~UK~~ United Kingdom b) 8 Adie Road, Hammersmith, London, W6 OPW, ~~UK~~ United Kingdom **Listed on:** 24 Apr. 2002 (amended on 26 Nov. 2004, 25 Jul. 2006, 14 Mar. 2008, 21 Oct. 2010) **Other information:** ~~Currently in custody in the United Kingdom. In detention in the United Kingdom as at November 2009.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.M.102.03. Name:** 1: FETHI 2: BEN AL-RABEI 3: BEN ABSHA 4: MNASRI

**Name (original script):** فتحي بن الربيعي بن عبشة المنصري

**Title:** na **Designation:** na **DOB:** 6 Mar. 1969 **POB:** Al-Sanadil Farm, Nafzah, Governorate of Baja, Tunisia **Good quality a.k.a.:** **a)** Mnasri Fethi ben Rebai, born 6 Mar. 1963 in Tunisia **b)** Mnasri Fethi ben Rebaj, born 3 Jun. 1963 in Algeria **c)** Mnasri Fethi ben al-Rabai, born 6 Mar. 1963 in Algeria **d)** Mnasri Fethi ben Rabaj, born 6 Mar. 1963 in Tunisia **e)** Fethi Alic **Low quality a.k.a.:** **a)** Amor **b)** Omar Abu **c)** Omar Tounsi **d)** Amar **Nationality:** Tunisian **Passport no.:** Tunisian passport number L 497470 issued on 3 Jun. 1997, expired on 2 Jun. 2002 **National identification no.:** na **Address:** Birmingham, United Kingdom **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 17 Nov. 2009, 21 Oct. 2010) **Other information:** In January 2003 sentenced in Italy to 8 months imprisonment. Mother's name is Fatima Balayish. Review pursuant to Security Council resolution 1822 (2008) was concluded on 16 Jul. 2010.

**QI.R.103.03. Name:** 1: AHMED 2: HOSNI 3: RARRBO 4: na

**Name (original script):** احمد حسني راربو

**Title:** na **Designation:** na **DOB:** 12 Sep. 1974 **POB:** Bologhine, Algeria **Good quality a.k.a.:** **a)** Rarrbo Abdallah **b)** Rarrbo Abdullah **c)** Rarrbo Ahmed Hosni, born 12 Sep. 1974 in France **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 25 Jun. 2003 (amended on 17 Oct. 2007, 7 Apr. 2008, 21 Oct. 2010) **Other information:** In January 2003 sentenced in Italy to 2 years 4 months imprisonment. On 17 May 2004 sentenced in Italy by the Appeal Court to 8 months imprisonment. Resides in Algeria as of 31 Mar. 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.C.141.03. Name:** 1: MAXAMED 2: CABDULLAAH 3: CIISE 4: na

**Title:** na **Designation:** na **DOB:** 8 Oct. 1974 **POB:** Kismaayo, Somalia **Good quality a.k.a.:** **a)** Maxamed Cabdullaahi Ciise **b)** Maxammed Cabdullaahi **c)** Cabdullah Mayamed Ciise **Low quality a.k.a.:** na **Nationality:** Somali **Passport no.:** na **National identification no.:** United Kingdom identification number PX910063D **Address:** **a)** London, United Kingdom, (previous address) **b)** Mosque in Via Quaranta, Milan, Italy (previous address) Somalia **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 30 Jan. 2009, 20 Apr. 2009, 21 Oct. 2010) **Other information:** Sentenced to five years and six months of imprisonment for criminal association for terrorist purposes by the Court of Assize of Milan, Italy, on 21 Sep. 2006. Present in Somalia as of Apr. 2009 following transfer from United Kingdom. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

#### **D. Entities and other groups and undertakings associated with Al-Qaida**

**QE.B.53.01. Name:** BARAKAT TELECOMMUNICATIONS COMPANY LIMITED

**A.k.a.:** BTELCO **F.k.a.:** na **Address:** **a)** Bakara Market, Dar Salaam Building, Mogadishu, Somalia **b)** Last known address The Netherlands **Listed on:** 9 Nov. 2001 (amended on 21 Oct. 2010) **Other information:** Office closed and defunct in the Netherlands as at Aug. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.98.03. Name: ANSAR AL-ISLAM**

**Name (original script):** أنصار الإسلام

**A.k.a.:** a) Devotees of Islam b) Jund al-Islam c) Soldiers of Islam d) Kurdistan Supporters of Islam e) Followers of Islam in Kurdistan f) Kurdish Taliban g) Soldiers of God h) Ansar al-Sunna Army i) Ansar al-Sunna j) Supporters of Islam in Kurdistan k) Jaish Ansar al-Sunna **F.k.a.:** na **Address:** na **Listed on:** 24 Feb. 2003 (amended on 31 Mar. 2004, 5 Mar. 2009, 18 Mar. 2009, 21 Oct. 2010) **Other information:** Associated with Al-Qaida (QE.A.4.01.) and Al-Qaida in Iraq (QE.J.115.04). ~~Location: Northern Iraq.~~ Located and primarily active in northern Iraq but maintains a presence in western and central Iraq. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.M.122.06. Name: MEADOWBROOK INVESTMENTS LIMITED**

**A.k.a.:** na **F.k.a.:** na **Address:** 44 Upper Belgrave Road, Clifton, Bristol, BS8 2XN, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 21 Oct. 2010) **Other information:** Registration number: 05059698. Associated with Mohammed Benhammedi (QI.B.213.06). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Dec. 2009.

**QE.O.123.06. Name: OZLAM PROPERTIES LIMITED**

**A.k.a.:** na **F.k.a.:** na **Address:** 88 Smithdown Road, Liverpool, L7 4JQ, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 21 Oct. 2010) **Other information:** Registration number: 05258730. Associated with Mohammed Benhammedi (QI.B.213.06). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Dec. 2009.

**QE.S.125.06. Name: SARA PROPERTIES LIMITED**

**A.k.a.:** Sara Properties **F.k.a.:** na **Address:** a) 104 Smithdown Road, Liverpool, Merseyside L7 4JQ, United Kingdom b) 2a Hartington Road, Liverpool L8 OSG, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 21 Oct. 2010) **Other information:** ~~Website: <http://www.saraproperties.co.uk>.~~ Registration number: 4636613. Associated with Mohammed Benhammedi (QI.B.213.06). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Dec. 2009.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee

encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-fifth update of the List in 2010.

21 October 2010

Withdrawn w.e.f November 16, 2021



## Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

### UN SITE SEARCH:

 

### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### QI.M.286.10. HAKIMULLAH MEHSUD

*Date on which the narrative summary became available on the Committee's website:* 21 October 2010

Hakimullah Mehsud was listed on **21 October 2010** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for", and "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01) and the Taliban.

#### *Additional information:*

Hakimullah Mehsud became the leader of Tehrik-i-Taliban Pakistan (TTP) in August 2009. TTP is a militant organization composed of disparate armed groups that have coalesced under one banner and is based in the tribal areas along the Afghanistan/Pakistan border. TTP has been implicated in many terrorist attacks in Pakistan and is believed to be closely linked to both the Haqqani Network – an insurgent group on the Afghanistan/Pakistan border which is also allied with the Afghan Taliban – and Al-Qaida (QE.A.4.01). TTP also works closely with some elements of the Afghan Taliban.

TTP was originally led by Baitullah Mehsud; Hakimullah Mehsud, Baitullah's cousin, became TTP's leader when Baitullah was killed in August 2009. Prior to assuming the role of TTP leader, Hakimullah Mehsud was one of several commanders serving under Baitullah's leadership. He came to prominence in 2007 after a series of deadly raids against the Pakistani army, and he led Taliban fighters in three of Pakistan's tribal regions. Baitullah Mehsud consolidated most of Pakistan's Taliban-affiliated groups under the umbrella of TTP, during which time Hakimullah Mehsud became Baitullah Mehsud's spokesman and deputy.

Under Mehsud's leadership, TTP has claimed responsibility for multiple bombings and other attacks in Pakistan that have targeted both civilians and officials and left scores dead. These included a 2009 attack on the Pearl Continental Hotel in Peshawar that killed seven people, including two United Nations personnel, an attack on the U.S. Consulate in Peshawar in April 2010 that killed at least six Pakistani nationals and wounded 20 others, and an attempted bombing near Times Square in New York City on 1 May 2010. Also under Mehsud's leadership, TTP has claimed responsibility for a March 2010 attack on a police building in Lahore that killed 13 and wounded approximately 65 and a suicide attack on a military base in eastern Afghanistan on 30 December 2009. Mehsud has appeared in videos produced by TTP in which he claimed responsibility for these and other attacks.

Mehsud was reportedly born in South Waziristan, Pakistan, and is believed to be residing in Pakistan.

#### *Related listed individuals and entities:*

Al-Qaida (QE.A.4.01), listed on 6 October 2001

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## Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

### UN SITE SEARCH:

 

### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### QI.U.287.10. WALI UR REHMAN

*Date on which the narrative summary became available on the Committee's website:* 21 October 2010

Wali Ur Rehman was listed on **21 October 2010** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for", and "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01) and the Taliban.

*Additional information:*

Wali Ur Rehman is the emir (leader) of Tehrik-i-Taliban Pakistan (TTP) in Southwest Waziristan Agency (SWA), Federally Administered Tribal Areas (FATA), Pakistan. TTP is a militant organization composed of disparate armed groups that have coalesced under one banner and is based in the tribal areas along the Afghanistan/Pakistan border. TTP has been implicated in many terrorist attacks in Pakistan and is believed to be closely linked to both the Haqqani Network – an insurgent group on the Afghanistan/Pakistan border which is also allied with the Afghan Taliban – and Al-Qaida (QE.A.4.01). TTP also works closely with some elements of the Afghan Taliban.

Ur Rehman has participated in attacks on International Security Assistance Force personnel in Afghanistan, as well as attacks against Pakistani security forces.

Ur Rehman's high-ranking position involves him in planning the group's terrorist activities. TTP has claimed responsibility for multiple bombings in Pakistan that have targeted civilian institutions and left scores dead, as well as the attempted bombing near Times Square in New York City on 1 May 2010. Under Ur Rehman's tenure as emir for SWA, TTP claimed responsibility for a major attack on the U.S. Consulate in Peshawar in April 2010 that killed at least six Pakistani nationals and wounded 20 others.

Rehman was reportedly born in South Waziristan, Pakistan, and is believed to be residing in Pakistan.

*Related listed individuals and entities:*

Al-Qaida (QE.A.4.01), listed on 6 October 2001

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